

Contested Commercial Cases disposed during the month of June, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram						NIL						
2	Commercial Court at Asansol	Paschim Bardhaman	Title Suit 06 /2021	2022	Sri Sushanta Kumar Panja V/s M/s. Purusattam Medical Hall & 2 Ors.	Sri Suman Bej V/s Sri Anunoy Mukherjee & Sri Rahul Deb Dawn	14-07-2021	No	30-06-2022	351 days	Contested	N.A	N.A	Section 8 of the A& C Act,1996
3	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 10/2019	2022	Dinesh Kumar Srivastaav Vs Ganapati mansion pvt ltd	Kuheli Dev	08-08-2019	No	03-06-2022	1030 Days	Contested	-	-	Sec 34
4	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 4/2022	2022	SRIKANTA DEY Vs AMTEK DEALER PRIVATE LIMITED	AYON SARKAR	12-01-2022	No	07-06-2022	146 Days	Contested	-	-	Sec 9
5	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 23/2022	2022	M/S WINTECH COMMERCIAL PVT. LTD. Vs GREEN TECH IT CITY PVT. LTD	MANAB BISWAS	19-04-2022	No	08-06-2022	50 Days	Contested	-	-	Sec 9
6	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 5/2022	2022	SARADA CONSTRUCTION Vs JAGNI DEVI SHAW JAGNI DEVI SAHO ALIAS	ASHOK KUMAR ROY	28-01-2022	No	16-06-2022	139 Days	Contested	-	-	Sec 9
7	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 17/2022	2022	PEST CONTROL MANAGEMENT PRIVATE LIMITED AND ORS. Vs UNION OF INDIA	SOMNATH SAHA	05-04-2022	No	24-06-2022	80 Days	Contested	-	-	Sec 9

8	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 30/2022	2022	SK PETRO SERVICES PRIVATE LIMITED Vs MSTC LIMITED AND NTPC	KAUSHIK SAHA	13-05-2022	No	27-06-2022	45 Days	Contested	-	-	Sec 9
9	Commercial Court at Siliguri	Darjeeling	T.S 1/2022		MARCHENT MANFER, AGROTECH PVT.LTD VS DARJEELING ORGANIC TEA ESTATE PVT LTD.		17-03-2022		27-06-2022		Dismissed for NON APPEARANCE OF BOTH PARTY		5	